

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal no. 32 of 2013

Dated : 22nd April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

M/s Brindavan Hydro Power Pvt. Ltd. ...Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s): Mr. Sridhar Prabhu

Counsel for the Respondent(s): Mr. Sumana Naganand for R-2

ORDER

We have heard the Learned Counsel for the Appellant as well as the Respondent no.2. They are directed to file their respective written submissions on or before 30.04.2013 after serving copy on the other side.

Judgment is Reserved.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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